

RAJASTHAN HIGH COURT, JODHPUR

No. Gen/XV/55/2024/ 1980

Date: 03.09.2026

To

All the District and Sessions Judges,
Rajasthan.

Sub.: Regarding withdrawal of directions relating to Action Plan of the VIth Phase.

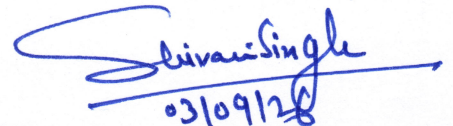
Ref.: This office letter No.1978 dt. 02.09.2026

Sir,

With reference to subject cited above, I am under direction to inform that letter No. 1807 dated 11.08.2026 regarding Action Plan Phase VIth for disposal of targeted cases has already been withdrawn. Accordingly, the subsequent directions issued vide letters No. 1809 dt. 11.08.2026 and 1868 dt. 14.08.2026 are also hereby withdrawn.

You are requested to communicate the same to all the officers of the Judgeship.

Yours sincerely


03/09/26

REGISTRAR (ADMN.)